

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process)
Regulations, 2016)

FOR THE ATTENTION OF THE STAKEHOLDERS OF YASH JEWELLERY PRIVATE LIMITED

Sl. No.	PARTICULARS	DETAILS
1.	Name of corporate debtor	Yash Jewellery Private Limited
2.	Date of incorporation of corporate debtor	13.11.2006
3.	Authority under which corporate debtor is incorporated /Registered	Registrar of Companies – Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27205MH2006PTC165520
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office :- 606/604 Block No.1 , SEEPZ , SEZ, MIDC , Andheri East , Mumbai 400096 Maharashtra
6.	Date of closure of Insolvency Resolution Process	28.06.2024
7.	Liquidation commencement date of corporate debtor	28.06.2024 (received through email on 04.07.2024)
8.	Name and registration number of the insolvency professional acting as liquidator	IBBI/IPA-00/IP-P00204/2017-18/10393
9.	Address and e-mail of the liquidator, as registered with the Board	D-1B ,9A , Janakpuri , New Delhi – 110058 Email :- ritu_rastogi1@yahoo.co.in
10.	Address and e-mail to be used for correspondence with the liquidator	D-1B ,9A , Janakpuri , New Delhi – 110058 Email :- office@rpsoffice.in
11.	Last date for submission of claims	28.07.2024

Notice is hereby given that the National Company Law Tribunal – Principal Bench has ordered the commencement of liquidation of the Yash Jewellery Private Limited. on **28.06.2024**
The stakeholders of Yash Jewellery Private Limited are hereby called upon to submit their claims with proof on or before 28.07.2024, to the liquidator at the address mentioned against item No.10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means at **office@rpsoffice.in**

Submission of false or misleading proof of claims shall attract penalties.

Sd/-
Ritu Rastogi
Liquidator of Yash Jewellery Private Limited
Reg.No. IBBI/IPA-00/IP-P00204/2017-18/10393

Date : 06.07.2024
Place : New Delhi



SMFG India Home Finance Company Ltd.
(Formerly Fullerton India Home Finance Co. Ltd.)
Corporate Off.: 503 & 504, 5th Floor, G-Block, Inspire BKC, BKC Main Road, Bandra Kuria Complex, Bandra (E), Mumbai - 400051
Regd. Off.: Megh Towers, 3rd Floor, Old No. 307, New No. 165, Poonamallee High Road Maduravoyal, Chennai - 600 095

POSSESSION NOTICE FOR IMMovable PROPERTY [Appendix IV] Rule 8(1)]
WHEREAS the undersigned being the Authorized Officer of SMFG India Home Finance Company Ltd. (Formerly Fullerton India Home Finance Co. Ltd.) a Housing Finance Company [duy registered with National Housing Bank (Fully Owned by RBI)] (hereinafter referred to as "SMHFC") under Secutisation and Reconstruction of Financial Assets and Enforcement of Security Interest Act, 2002 (54 of 2002), and in exercise of the powers conferred under Section 13(12) read with Rule 3 of the Security Interest (Enforcement) Rules, 2002 issued Demand Notice dated mentioned below under Section 13(2) of the said Act calling upon you being the borrowers (names mentioned below) to repay the amount mentioned in the said notice and interest thereon within **60 days** from the date of receipt of the said notice. The borrowers mentioned herein below having failed to repay the amount, notice is hereby given to the borrowers mentioned herein below and to the public in general that the undersigned has **Taken Possession** of the property described herein below in exercise of powers conferred on me under sub-section (4) of Section 13 of the Act read with Rule 8 of the Security Interest (Enforcement) Rules, 2002. The borrowers mentioned herein in above in particular and the public in general are hereby cautioned not to deal with said property and any dealings with the property will be subject to the charge of "SMHFC" for an amount as mentioned herein under and interest thereon.

Sl. No.	Name of the Borrower(s) / Guarantor(s) LAN	Description of Secured Assets (Immovable Property)	Demand Notice Date & Amount	Date of Possession
1	LAN - 606307210259277 (1) Nitin Vijay Atwal (2) Soni Vijay Atwal (3) Nishant Vijay Atwal	PROPERTY NO. 1 :- Flat Bearing No.104, On 1 st Floor, Adm. 356 Sq.Ft. Built Up Area i.e. Equivalent To 33.08 Sq.Mtrs. Built Up In The Building Known As "Aditya Paradise", All That Piece And Parcel Of Land Bearing Survey No. 56, Hissa No.1 E Situated At Village Done Tal. Ambarnath & Dist. Thane PROPERTY NO. 2 :- Flat Bearing No.103, On 1 st Floor, Adm. 535 Sq.Ft. Built Up Area i.e. Equivalent To 49.72 Sq.Mtrs. Built Up In The Building Known As "Aditya Paradise", All That Piece And Parcel Of Land Bearing Survey No.56, Hissa No.1 E Situated At Village Done Tal. Ambarnath & Dist. Thane	15.04.2024 Rs. 10,74,363.34/- (Rupees Ten Lakh Seventy Four Thousand Three Hundred Sixty Three and Thirty Four Paise Only) as on 12.04.2024	04.07.2024
2	LAN - 615139511287748 (1) Harendra Gayaprasad Pandey (2) Nitu Harendra Pandey	All That Piece And Parcel of Residential Unit Bearing Flat No. 304, Admeasuring Built-Up Area About 520 Sq.Fts. i.e. 48.32 Sq.Mtrs. On The Third Floor of The Building Known As "Meera Apartment" Lying, Being On N. A. Plot of Land Bearing Old Survey No. 67/2, (New Gat No. 233, Plot No. 25), Situated At Revenue Village Salwad, Tal. & Dist. Palghar.	15.04.2024 Rs. 10,38,985.65/- (Rupees Ten Lakh Thirty Eight Thousand Nine Hundred Eighty Five and Sixty Five Paise Only) as on 12.04.2024	04.07.2024

Place : Mumbai, Maharashtra
Date : 04.07.2024

Authorized Officer, SMFG INDIA HOME FINANCE COMPANY LIMITED
(Formerly Fullerton India Home Finance Co. Ltd.)

CENTRAL RAILWAY
MUMBAI DIVISION
VARIOUS ELECTRICAL WORK
OPEN E-TENDER NOTICE No. BB.LD.585.W.843.CONTRA of 03.07.2024
Name of work : Tender No: BB.LD.585.W.843.CONTRA for Provision of special Buried rail earthing system at SPs, SSPs along with provision of earthing and bonding to improve safety and reliability in Kuria, Panvel and Junaagar district.
Approximate Value : Rs. 1,47,17,332/-
Bid Security : Rs. 2,23,600/-
Cost of Tender Form : 0/-
Completion period : 12 Months, Validity of offer - 60 Days. I) Tender closing date & time of aforesaid tender: Upto 11.00 hrs of 05.08.2024 and will be opened after 11:00 hrs. II) The prospective tenderers are requested to visit the website www.irps.gov.in for details of tenders & corrigendum, if any. III) Tenderer may participate in above e-tender electronically through website www.irps.gov.in only & submission of manual offers against e-tender are not allowed. Manually, if submitted shall neither be opened nor considered. IV) Bid security should be paid as per details given in tender document. V) For further enquiry, may contact: Senior Divisional Electrical Engineer (Traction Distribution), Mumbai Division, Central Railway, Annex building, 2nd Floor, Mumbai CSMT on phone - 022-22612355. Complete details of tenders are available at website www.irps.gov.in. The complete details of tenders are also available in the Notice Board of the Senior Divisional Electrical Engineer (Traction Distribution), Mumbai CSMT-400001.
Sr. Divisional Electrical Engineer (TDBB) SUM 239
DOWNLOAD UTS APP FOR TICKETS

FORM B
PUBLIC ANNOUNCEMENT
(Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016)
FOR THE ATTENTION OF THE STAKEHOLDERS OF YASH JEWELLERY PRIVATE LIMITED

SL.NO.	PARTICULARS	DETAILS
1.	Name of Corporate Debtor	Yash Jewellery Private Limited
2.	Date of Incorporation of Corporate Debtor	13.11.2006
3.	Authority under which Corporate Debtor is incorporated/registered	Registrar of Companies - Mumbai
4.	Corporate Identity No. / Limited Liability Identification No. of corporate debtor	U27205MH2006PTC165520
5.	Address of the registered office and principal office (if any) of corporate debtor	Registered office : 603/604 BLOCK NO.1, SEEPZ, SEZ, M.J.D.C, ANDHERI EAST, MUMBAI, Maharashtra, India, 400096
6.	Date of closure of Insolvency Resolution Process	28.06.2024
7.	Liquidation commencement date of Corporate Debtor	28.06.2024 (received through email on 04.07.2024)
8.	Name and Registration number of the Insolvency Professional acting as liquidator	IBBI/IPA-00/IP-P00204/2017-18/10393
9.	Address and E-mail of the Liquidator, as registered with the Board	D-1B, 9A, Janakpuri, New Delhi - 110058 Email : ritu_rastogi1@yahoo.co.in
10.	Address and E-mail to be used for correspondence with the Liquidator	D-1B, 9A, Janakpuri, New Delhi - 110058 Email : office@rpsoffice.in
11.	Last date for submission of claims	28.07.2024

Notice is hereby given that the National Company Law Tribunal - Principal Bench has ordered the commencement of liquidation of the **Yash Jewellery Private Limited**, on **28.06.2024**. The stakeholders of **Yash Jewellery Private Limited** are hereby called upon to submit their claims with proof on or before **28.07.2024**, to the liquidator at the address mentioned against item No.10.
The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means at office@rpsoffice.in
Submission of false or misleading proof of claims shall attract penalties.
Date : 06.07.2024
Place : New Delhi
Ritu Rastogi
Liquidator of Yash Jewellery Private Limited
Reg.No. IBBI/IPA-00/IP-P00204/2017-18/10393

TCFC Finance Limited
CIN: L65900MH1998PLC057923
ADD:501/502 RAHEJA CHAMBERS, FREE PRESS JOURNAL MARG, NARIMAN POINT, MUMBAI 400021
Tel: 022-35130943-0944-0945 EMAIL: companysecretary@tcfcfinance.com

NOTICE OF 33rd ANNUAL GENERAL MEETING
Notice is hereby given that the 33rd Annual General Meeting ("AGM") of Members of the Company will be held on **Tuesday, July 30, 2024 at 11:00 a.m. (IST)** through Video Conferencing ("VC")/Other Audio-Visual Means ("OAVM").
In accordance with general circular no. 11/2022 dated December 28, 2022 and all other applicable circulars issued by the Ministry of Corporate Affairs ("MCA") and SEBI Circular No. SEBI/HO/CFD/P-D-2/P/CIR/2023/4 dated January 5, 2023 (collectively referred to as "the Circulars"), the Notice of the AGM and the Annual Report 2023-24 have been sent only by electronic mode to those Members whose e-mail addresses are registered with Company Registrar and Share Transfer Agent/ their Depository Participants, as case may be. The dispatch of Notice of the Annual General Meeting and the Annual Report 2023-24 through emails has been completed on July 05, 2024. Further, the hard copies of the Annual report are being sent to those members who have requested for the same. Since the AGM is being held through VCOAVM pursuant to the circulars, physical attendance of members has been dispensed with. Accordingly, the facility for appointment of proxies by the members will not be available for the AGM.
Please note that the aforesaid documents are available on the company's website of the Company www.tcfcfinance.com, website of the Stock Exchange i.e. BSE Limited at www.bseindia.com and on the e-voting website of National Securities Depository Limited (NSDL) at <https://www.evoting.nsdl.com/>. Notice is further given that pursuant to the provisions of Section 108 of the Companies Act, 2013 read with the rules made thereunder and Regulation 44 of the SEBI (Listing Obligation and Disclosure Requirements) Regulation, 2015, the Company is providing its members the facility to exercise their right to vote at the 33rd AGM by electronic means and the businesses as set out in the Notice may be transacted through remote e-voting or through e-voting system at the AGM provided by NSDL. The members may note the following:
a) The instructions for remote e-voting, voting at the AGM and joining the AGM through VC forms an integral part of the Notice of the AGM.
b) E-voting rights of the members shall be in proportion to their share in the equity capital of the Company as on the cut-off date i.e., July 23, 2024. Any person who becomes member of the Company, after dispatch of the notice and holding shares as on the cut-off date, can exercise his voting through e-voting by following procedure as specified in the Notice of the Annual General Meeting.
c) The remote e-voting period commences on July 26, 2024 at 9.00 a.m. and ends on July 29, 2024 at 5.00 p.m. the remote e-voting module shall be disabled by NSDL for voting after 5.00 p.m. on July 29, 2024.
d) Member of the Company holding shares either in physical form or in dematerialized form, as on cut-off date i.e. Tuesday, July 23, 2024, may cast their vote either electronically during the remote e-voting period or through e-voting system at the Annual General Meeting.
e) A Member may participate in the Annual General Meeting even after exercising his right to vote through remote e-voting but shall not be allowed to vote again in the AGM.
f) The facility for voting through e-voting system shall be made available at the Annual General Meeting and the members attending the Meeting, those have not cast their vote by remote e-voting shall be able to vote at the Annual General Meeting through e-voting system.
g) All grievances connected with the facility for voting by electronic means and participation in the AGM through VC may be addressed to Mr. Sagar Ghudate - Senior Manager (NSDL) National Securities Depository Limited, Trade World, A Wing, 4th Floor, Kamala Mills Compound, Senapati Bapat Marg, Lower Panel, MUMBAI 400 013 or send an email to evoting@nsdl.co.in or contact at 022-24994360 and toll free no :1800 1020 990 / 1800 224 430.
By order of the Board
For TCFC Finance Limited
Sd/-
Kinjal Shah
Company Secretary

Place: Mumbai
Date: 5th July, 2024

Place: Mumbai
Date: 06/07/2024

NUTAN VIDYA PRASARAK MANDAL'S
ARTS, COMMERCE AND SCIENCE COLLEGE, Lasalgaon-422306.
Dist. Nashik, Maharashtra. (Grant in-Aid)
Affiliated to Savitribai Phule Pune University, Pune
(I.D.No. PU/NS/ASC/007/1967)
NAAC Accredited 'A' Grade College (3.11 CGPA)
Best College Award Winner Savitribai Phule Pune University

WANTED

Sr. No.	Subject/Post	No. of Posts	Type of Vacancy	Nature of Post
01	PRINCIPAL	01	Full-Time	Open to All

Note:
1. Essential Qualifications: As notified by the UGC, Govt. of Maharashtra and Savitribai Phule Pune University, Pune (Experience, Age & Pay Scales shall be as per 7th Pay Government resolution dated 8th March 2019 and 10th May 2019 with amendments and additions)
2. Candidates should submit their API score record as per the UGC norms.
3. The appointment to the said post will be for a tenure of 5 years from the date of appointment or up to attainment of superannuation whichever is earlier as per Govt. of Maharashtra and UGC regulations.
4. Pay scales and service conditions shall be according to Govt. of Maharashtra, Savitribai Phule Pune University, Pune and Nutan Vidya Prasarak Mandal, Lasalgaon.
5. The said post is subject to the approval by Savitribai Phule Pune University, Pune, UGC and Govt. of Maharashtra regulations.
6. Candidates already employed should apply through proper channel.
7. The selection process and the appointment to the said post is subject to the judgement/outcome of writ petition No. 12051/2015
8. No TA/DA will be payable to the candidate.
9. Only eligible and qualified candidates should apply within One Month from the date of publication of this advertisement giving their complete bio-data/ resume to the General Secretary, Nutan Vidya Prasarak Mandal, Lasalgaon.
10. Incomplete and late applications will be rejected.
11. Reserved category candidate is required to send scanned copy of application and acknowledgement received by college in pdf format for information to Reservation Cell, SPPU, Pune by email to reservation@unipune.ac.in

Place : Lasalgaon 422 306
Date : 06/07/2024

Shri. Govindrao Holkar
General Secretary,
Nutan Vidya Prasarak Mandal, Lasalgaon.



Shreyas
SHIPPING & LOGISTICS LTD

CIN : L63000MH1989PLC048500
Registered Office: D 301-305, Level 3, Tower II, Seawoods Grand Central, Plot no. R1, Sector 40, Nerul Road, Navi Mumbai, 400706.
Tel: 022 6811 0300 Fax: 022 6811 0333
Email: investorssl@shreyasworld.com
Website: <https://www.transworld.com/shreyas-shipping-and-logistics.html>

NOTICE OF POSTAL BALLOT AND REMOTE E-VOTING INFORMATION

Members of the Company are hereby informed that pursuant to Section 108 and 110 of the Companies Act, 2013 and Rule 20 and 22 of the Companies (Management and Administration) Rules, 2014 read with the General Circular No. 14/2020 dated April 8, 2020; No. 17/2020 dated April 13, 2020; No. 22/2020 dated June 15, 2020; No. 33/2020 dated September 28, 2020; No. 39/2020 dated December 31, 2020; No. 02/2021 dated January 13, 2021; No. 10/2021 dated June 23, 2021; No. 20/2021 dated December 8, 2021; No. 3/2022 dated May 5, 2022 and No. 11/2022 dated December 28, 2022 and September 25, 2023 issued by the Ministry of Corporate Affairs (hereinafter referred to as "MCA Circulars"), Regulation 44 of the Securities and Exchange Board of India (Listing Obligations and Disclosure Requirements) Regulations, 2015 ("Listing Regulations") and other applicable laws, rules and regulations (including any statutory modification or re-enactment thereof for the time being in force and as amended from time to time), the Company has dispatched the Notice of Postal Ballot on Friday, 05th July 2024, through electronic mode only, to those shareholders whose names are recorded in the Register of Members and/or Register of Beneficial Owners maintained by the Depositories as on Wednesday , 03rd July 2024 ("Cut-off Date"), seeking approval of the shareholders of the Company by Postal Ballot through electronic means, for the following matter:

Sr. No.	Type of Resolution	Resolution
1.	Special	Approval of name change of the Company from "Shreyas Shipping and Logistics Limited" to "Transworld Shipping Lines Limited" and consequential alteration to the Memorandum of Association and Articles of Association of the Company.

The Company has engaged the services of M/s. Link Intime India Private Limited (Link Intime) for providing remote e-voting facility to its members. The detailed procedure for e-voting is enumerated in the Notice of Postal Ballot. The remote e-voting period commences on Saturday, 06th July 2024 at 10.00 AM (IST) and ends on Sunday, 04th August 2024 at 5.00 PM (IST). E-voting shall not be allowed beyond 5.00 PM (IST) on Sunday, 04th August 2024 and the e-voting module shall be disabled by Link Intime thereafter.
The shareholders whose names appear in the Register of Members or Register of Beneficial Owners maintained by the Depositories as on "Cut-off Date" shall only be eligible for remote e-voting. The voting rights of the members shall be in proportion to the shares held by them in paid-up equity share capital of the Company as on Cut-off Date.
Members holding shares in dematerialized mode are requested to register their email addresses and mobile number with their relevant depositories through their Depository Participants. Members holding shares in physical mode are requested to register their email addresses and mobile number in the physical form ISR-1 and other relevant form with the Company's Registrar and Transfer Agent i.e., M/s. Link Intime India Private Limited, C-101, 247 Park, L. B. S. Marg, Vikhroli (West), Mumbai - 400 083. Tel No. 022 - 49186270, Fax No. 022 - 49186060, E-mail: rtt.helpdesk@linkintime.co.in.
The Postal Ballot Notice is available on the website of the Company <https://www.transworld.com/shreyas-shipping-and-logistics.html>, on the website of Link Intime at <https://investor.lintime.co.in> and website of the stock exchanges where the equity shares of the Company are listed i.e. BSE Limited www.bseindia.com and National Stock Exchange of India Limited www.nse-india.com.
In case of any query/grievance in connection with the Postal Ballot through remote e-voting process, Members may contact Mr. Rajiv Ranjan, Assistant Vice President - e-voting, LINK INTIME by e-mail at enotices@linkintime.com, Tel: 022-4918 6000 or the Company at investor.sl@transworld.com.
The voting results of the Postal Ballot will be announced on or before Tuesday, 06th August 2024. The said results along with the Scrutinizer's Report would be uploaded on the website of the Company <https://www.transworld.com/shreyas-shipping-and-logistics.html>, and also would be communicated to the Stock Exchanges and M/s. Link Intime India Private Limited, at <https://investor.lintime.co.in>. The Company will also display the results of the Postal Ballot at its Registered Office as well as the Corporate Office.

By order of the Board of Directors
For Shreyas Shipping and Logistics Limited
Sd/-
Namrata Malushte
Company Secretary & Compliance Officer

Place: Navi Mumbai
Date : July 05, 2024

AXIS BANK LTD.
Branch Address : Axis Bank Ltd., 3rd Floor, Gigaplex, NPC-1, MIDC, Airoli Knowledge Park, Mugulсан Road, Airoli, Navi Mumbai -400708.
Registered Office : Axis Bank Ltd., "Trishul", 3rd Floor, Opp. Samarsheswar Temple, Near Law Garden, Ellisbridge, Ahmedabad -380006

The accounts of the following Borrowers with Axis Bank Ltd. has been classified as NPA, the Bank issued notice under S. 13(2) of the SARFAESI Act on the dates mentioned below. In view of the non-service of notice on last known address of below mentioned Borrowers / Co-borrowers / Guarantors, this public notice is being published for information of all concerned. The below mentioned Borrowers / Co-borrowers / Guarantors are called upon to pay to Axis Bank Ltd. within 60 days from the date of publication of this Notice the amounts indicated below due on the dates together with future interest at contractual rates, till the date of payment, under the loan/and other agreements and documents executed by the concerned persons. As security for borrower's obligation under the said agreements, the respective vehicles shown against the name have been charged to Axis Bank Ltd. If the concerned Borrowers / Co-borrowers / Guarantors fails to make payment to Axis Bank Ltd. as aforesaid, then the Axis Bank Ltd. shall be entitled to exercise all or any of the rights mentioned under S. 13(4) of the Act and the applicable Rules entirely at the risk of concerned Borrowers / Co-borrowers / Guarantors as to cost and consequences. In terms of provisions mentioned in sub-section 13 of sec. 13 of the Act, all you shall not transfer by way of sale, lease, or otherwise any of the vehicles stated under security referred to in this notice without prior written consent of our Bank.
As per the provision of the aforesaid act, Borrower / Guarantor are prohibited from transferring the above said vehicles, in any manner, whether by way of sale, lease etc. As per section 29 of the Act, any contravention of the said provisions will render the concerned person liable for punishment and/or penalty in accordance with SARFAESI Act. For more details the unserved written notices may be collected from the undersigned.

Sr. No.	Product / Account No. / Name & Address of The Borrower / Co Borrower / Guarantor / Work Address	Date of NPA, Demand Notice Outstanding Amount	Security Details
1	Auto Loan : AUR032706172229 Borrower : Sanjeev Kumar Singh , 602 Woodstock Hiranandani Estate Rodas Enclave Ghodunder Road Thane Sandozbaugh Thane Maharashtra 400607. Ph : 8433862477. Work Address : S. K. And Associates B 3 Bldg No 6, Srushti Complex Hiranandani Estate B Road Thanethane Maharashtra 400607. Ph.: 8433862477	Date of NPA : 30/10/2022 Date of Demand : 30/03/2024 Outstanding Amt: Rs. 43,31,850/-	Vehicle : Mercedes Cat D - Mercedes Benz A200 Registration : MH46BZ0002 Engine Number : 6549208053031 Chassis Number : W1K1771128L001277
2	Auto Loan : AUR086102693461 Borrower : Sandeep Jagannath Patil , Near Primary School 72 B Bhendkhal Jnkt Uran Bhendkhal Navi Mumbai Maharashtra 400707. Ph : 9920548181. Work Address : Bharat Petroleum Corporation Ltd nauagar Ind Estate Uran navi Mumbai Maharashtra 400707. Ph. 72722419	Date of NPA : 02/07/2021 Date of Demand : 30/03/2024 Outstanding Amt: Rs. 10,19,289/-	Vehicle : Tata Cat C - Safari Storme Vx Registration : MH46BA8756 Engine Number : VAKIC0807J5Y18430 Chassis Number : MAT617008HNJ05757
3	Commercial Vehicle : CVR000403380128 Borrower : Nasim Ahmad Iktadar Khan , R C Marg Opp Railway Colony Maharashtra Timber Mart Indira Nagar Vashi Naka, Chembur Mumbai Maharashtra 400094. Ph: 9702040065. Co-borrower : Majidun Nisha Nasim Ahmad Khan , R C. Marg, Opp. Railway Colony, Maharashtra Timber Marg, Indira Nagar, Vashi Naka Chembur, Mumbai, Maharashtra, Pincode: 400074 Ph: 9702040065.	Date of NPA : 24/05/2021 Date of Demand : 30/03/2024 Outstanding Amt: Rs. 22,53,111/-	Vehicle : Tata Motors-fully Built - Lpk 2518 Registration : MH03CP7298 Engine Number : 81H84807822 Chassis Number : MAT448236JAH18048
4	Auto Loan : AUR064704546128 Borrower : Kabhi Vivek Jain , M 17 Flat No 701 M Avenue Ruston Jey Global City Virar West City Palghar Thane 401303 Ph : 9699444323. Permanent Address : Mulho Ka Bass Near Jain Temple Sadri I Falna Pali Rajasthan Pali Rajasthan 306702. Ph. 9699444323. Work Address : Pukhari Nahar Enterprise Hpl Industries Park Building No 29 Galan Zhandansar Virar W City Palghar Thane 401303. Ph: 9699444323	Date of NPA : 09/06/2021 Date of Demand : 30/03/2024 Outstanding Amt: Rs. 15,08,364/-	Vehicle : Hyundai Cat C - Venue SX Registration : MH48BH7496 Engine Number : D4FCXMB41641 Chassis Number : MBJGB8EM9020399280318
5	Commercial Vehicle : CVR086106525900 Borrower : Daxef Courier And Cargo , No 6 Talaja MIDC City Navi Mumbai Thane 410208, Ph: 9702985241, Work Address : Gala No 6 Beside Kavaita Industries Wavanje Talaja Midcity Navi Mumbaithane Maharashtra 410208. Ph : 9702985241, Co-Borrower : Jalla Shiva Charan Raj , Flat No 202 03 Kalpruksh Nedutane, Post Kanpoli Md No 6 Talaja Midc, City Navi Mumbai, Thane, 410208 Ph: 9702985241	Date of NPA : 18/06/2022 Date of Demand : 30/03/2024 Outstanding Amt: Rs. 23,51,001/-	Vehicle : Bharat Benz-Fullybuilt - 1215r E 4x2 4250 Registration : MH46BM8945 Engine Number : FMH034904P Chassis Number : MB1A22E0MRFN6568
6	Commercial Vehicle : CVR000407783399 Borrower : Surendra Pratap Ramadhar Gautam , C/O Ramadhar Gautam, 4/2 C G, Nagar, Indira Nagar, Titwala East, Kalyan, Thane, 421605 Ph : 8433847620, Permanent Address : Sari Paradi Post Sankarganj Block Maharashtra Jaisi Badliapur Jaisi Jaunpur Thane Sujangari Jaunpur Uttar Pradesh - 222127. Guarantors Address : Brijesh Kumar Jaiswar, Hanuman Nagar Of Section Near New, Midc Tank Khemani Ulhasnagar 2, Thane, 421002, Thane, 421003 Ph: 7798816448	Date of NPA : 18/01/2023 Date of Demand : 30/03/2024 Outstanding Amt: Rs. 24,23,551/-	Vehicle : Eicher Motors Ltd- Chassis - Pro 2114 Xp Cbc Registration : MH04LE1450 Engine Number : E426CDNF398882 Chassis Number : MC2ESLR0CNF210164
7	Auto Loan : AUR032707244002 Borrower : Manju Rakesh Mishra , C-409, Mahavir Nagar, Gandharva Nagar, Khadakpada, Near Tulsii Tower, Kalyan - 421301, Ph : 9892274432. Work Address : Intratech Sad Guru Apt office No 1, Near Hotel Vegas residency Kalyan - 421301, Co-Borrower : Abhinay Rakesh Kumar Mishra , 409 Mahaveer Nagar C Wing, Gandharva Nagar Near Tulsii Towers, Khadakpada Chowk Kalyan West, Kalyan, 421301, Ph: 9892308859	Date of NPA : 08/10/2023 Date of Demand : 30/03/2024 Outstanding Amt: Rs. 19,77,706/-	Vehicle : Tata Cat C Plus - Safan Adventure Xzax 7seater Registration : MH05EV3277 Engine Number : 463438414166687 Chassis Number : MAT631172NCP59895
8	Auto Loan : UCR064706860879 Borrower : Chaudhary Mohd Altaf , Flat No 1203 Bldg No 4 D Wing Gaurav Woods Beverly Mira Road East Thane 401107, Work Address : Jai Jawan Property Services Shopno 4 Ground Floor Accord Crystalbuilding Nr Shantivan Complex Opp Hub Town Mira Road E Thane 401107	Date of NPA : 09/12/2022 Date of Demand : 31/10/2023 Outstanding Amt: Rs. 13,51,279/-	Vehicle : Toyota Cat D/Fortuner Registration : MH02SD7283 Engine Number : 1TKDU675048 Chassis Number : MBJ11JY5105038166
9	Auto Loan : AUR032705553229 Borrower : Deepu Manjunath Pillai , Sakharum Niwas, Siddharth Nagar Majiwada Village Road Near Vasudha Apartment Majiwada Thane 400601, Work Address : Sakharum Niwas Siddharth Nagar majiwada Village Road majiwada Thane Westthane 400601	Date of NPA : 30/12/2022 Date of Demand : 31/10/2023 Outstanding Amt: Rs. 16,72,294/-	Vehicle : Mg Motor Hector Dct Registration : MH04KL9294 Engine Number : 18L81220349 Chassis Number : MZ7B02D1K3H038065
10	Auto Loan : AUR064703834816 Borrower : Sanjay Nandwana , A 1103, 11th Flr, Symphony Tower, Link Road, Kandivali, W Near Dhankar Wadi, Mumbai, Kandivali W Mumbai - 400067, Work Address : Vakrangee Limited, Plot No. 93, Road No. 16, MIDC, Marol vakrangee Corporate House, MIDC Andheri E Mumbai -400093	Date of NPA : 03/10/2022 Date of Demand : 31/10/2023 Outstanding Amt: Rs. 20,47,948/-	Vehicle : Hyundai Cat D/Tucson Registration : MH47Y0400 Engine Number : D4H4AJU722323 Chassis Number : MALJ381ASKM014607
11	Auto Loan : AUR032702612733 Borrower : Pooja Sandeep Gajghat , Flat No 601 6th Floor Kranti Chs Lt D Bldg No 01 Subhash Nagar Road Chembur Mumbai -400071. Ph : 9619880699, Work Address : Artha Travels Flat No 601, 6th Floor, kranti Chs Ltd. Bldg. No. 1, Subhashnagar Chembur, Mumbai -400071	Date of NPA : 01/10/2019 Date of Demand : 15/11/2023 Outstanding Amt: Rs. 14,26,814/-	Vehicle : Mahindra Cat C Mahindra & Mahindra - Registration : MH03CM7768 Engine Number : HHH4G12986 Chassis Number : MA1YU2HHUH6G15250
12	Auto Loan : AUR064704233623 Borrower : Shyam Kumar Raj , A-7/24 Broadway Avenue Chsl, Shanti Park, Mira Road East Near Shiv Pooja Temple, Vinoba Bhawe Marg, Thane - 401107, Ph : 9892123888, Permanent Address : J 702, Poonam Sagar Complex, Bldg. 4 100, Feet Road, Mira Road, E Thane, 401107, Ph: 9892123888. Work Address : Toto Pres Tressing System Pvt Ltd B 1 3 8 Prem Ji Nagar Society Road W O 10 Daulat Nagar Borivali E, Mumbai Maharashtra 400066	Date of NPA : 01/07/2023 Date of Demand : 15/11/2023 Outstanding Amt: Rs. 15,23,537/-	Vehicle : Ford Cat D - Ford Cat D - Registration : MH04KD2151 Engine Number : KS10376 Chassis Number : MAJAXXMRWAKS10376
13	Auto Loan : AUR064705679904 Borrower : Swapnil Brahmaji Sawant , D-201 Shalom Paradise, Mira Bhayandar Road, Behind Seewas Square School, Mira Bhayandar Thane 401107, Ph: 9987400421,	Date of NPA : 10/07/2021 Date of Demand : 05/01/2024 Outstanding Amt: Rs. 12,85,000/-	Vehicle : Hyundai - Hyundai Cat C - Venue Registration : MH04KL9187 Engine Number : G3LCLM112867 Chassis Number : MALFC81AVLM154838
14	Auto Loan : ALR064701624333 Borrower : Kishore Bhooraram Choudhary , Flat 501 Floor 5 Wing E Orih In Andheri East Chandivali Orchi Nagar Mumbai Maharashtra 400012 India Ph-7506181817, Ph : 7506181817, Work Address : Medichem Life Sciences Privatelimited Unit No 505 5th Floor Acrcutecenter Point Midc Road Mumbai 400093, Ph : 40095959	Date of NPA : 31/05/2018 Date of Demand : 05/01/2024 Outstanding Amt: Rs. 14,65,967/-	Vehicle : Renault - Renault Cat C - Lodgy Registration : MH48AC7787 Engine Number : E021319 Chassis Number : MEEJRSRGV4F6004052
15	Auto Loan : AUR032702003544 Borrower : Abdul Aziz Ali Sayed , Hno 223 4 A Gomes Mungam Village Ward Father Peter Pereira Road Sona Pur Lane Old Kurla W Mumbai 400070, Ph : 9967801836, Work Address : Mumbai Port Trust Vijaydeepbldg Ballard Mumbai -400001, Ph : 66565656	Date of NPA : 15/12/2016 Date of Demand : 05/01/2024 Outstanding Amt: Rs. 17,60,697/-	Vehicle : Maruti - Maruti Cat C - Ertiga Registration : MH03CB7638 Engine Number : K14BN7134507 Chassis Number : MA3ELMG1S00407579

Date: 06/07/2024, Place: Mumbai

Authorized Officer, Axis Bank Ltd.

Sr. No.	Product / Account No. / Name & Address of The Borrower / Co Borrower / Guarantor / Work Address	Date of NPA, Demand Notice Outstanding Amount	Security Details
16	Auto Loan : AUR064702095190 Borrower : Krishnopal Brahmadev Singh , House No 1067 Sur 134 16 Shriram Nagar Tulinj Nalasopara Bhilala Pada Thane 401203. Ph : 9260603582. Work Address : Ansh Tours & Travels, House No. 1067, sur 134 16 Shriram Nagar Tulinj Nalasopara Bhilala Pada Thane 401203. Ph: 9260603582, Co-Borrower : Brahmed Ramamuj Singh , House No 1		